

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 246/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Ganesh Prashad Yadav & Anr. -VS- Contai Bus Syndicate Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. REETOBROTO KUMAR MITRA, Adv
2. PATITA PARSON BISWAS, Adv
3. BANKASAN SARKAR, Adv

4-~~5~~ YES

[Signature]
22/9/17

1. SHAWNAR MITRA, Adv. } Respondent no. 14
2. BINAY KR. UPADHYAY Adv. }

[Signature]
22/09/17

KULDEEP MALICK } Mangolik
SAYANTAIL DAS } Bhoomi
Nirman

[Signature]

~~Anirban Ray, Adv~~
Anif AG, Adv } R₃ ~~R₃~~

A-AC
22/9/17

1. CS. ROHIT KUMAR KESHARI (PCS) } PETITIONERS.

Rohit Keshari
22/9/17

1. Ratul Das, Adv. } for Respondent no. 13.
- Abhijit Sarkar, Adv. }

2

ORDER

The Ld. PCS on behalf of the petitioner is present and the Ld. Counsels on behalf of the Respondent Nos. 3,4,5, 8, 13, 14 and 16 are present.

Two applications have been filed by the respondents which are not yet numbered and not in the record.

Let the defects be cured by the respondents and get it numbered after curing the defect.

Copies of the applications after being numbered, be served upon the petitioner and to other respondents.

List all the CAs., along with the petition, for hearing on 24-11-2017.


(Jinan KR)
Member(J)